## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/144/2016

NAME OF THE PETITIONER(S)

: C. Ponmalar

NAME OF THE RESPONDENT(S)

: M/s S. Albert & Company Private Limited & 5 others

UNDER SECTION

: 397/398, 111

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

(D. S.Manjula Ami, Adr For Kerl Co coincidentore

For peritioners

Silcetto

D Deepa Mariappan

for Adv. B. Ahamaraj

For Respondents

Deepay

## ORDER

Counsel representing both the parties are present. Both the counsel are directed to get instructions from the client in relation to the proposal for settlement mooted by both the sides and report the final outcome of the talks by the next date of hearing. Put up on 07.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)